

**Re: ADJOURNMENT MOTION**

**Shri U. L. Patil (Dhulia):** Sir, I had sent an adjournment motion....

**Mr. Deputy-Speaker:** The Speaker has taken a decision and the hon Member has been informed.

**Shri U. L. Patil:** So?

**Mr. Deputy-Speaker:** So, he cannot raise it. He has got the information. He should wait. If he has some complaint against it, he should write to the Speaker or see him in the Chamber. (Interruptions.) Order, order. He has been informed and he should be content.... (Interruptions.) Order, order. He should now obey the orders.

**PAPERS LAID ON THE TABLE**

ANNUAL REPORT OF DAMODAR VALLEY CORPORATION AND AUDIT REPORT

**The Minister of Irrigation and Power (Shri Hafiz Mohammad Ibrahim):** I beg to lay on the Table, under sub-section (5) of Section 45 of the Damodar Valley Corporation Act, 1948, a copy of the Annual Report of the Damodar Valley Corporation along with the Audit Report on the Accounts of the Corporation for the year 1956-57. [Placed in Library. See No. LT-692/58.]

AMENDMENTS TO DELHI MOTOR VEHICLE RULES

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of each of the following Notifications, making certain amendments to the Delhi Motor Vehicles Rules, 1940:—

- (1) Notification No. F.12/25/52-MT/Home, dated the 6th March, 1958.
- (2) Notification No. F.12/138/57-MT/Home, dated the 6th March, 1958.

[Placed in Library. See No. LT-693/58.]

**NOTIFICATION ISSUED UNDER NATIONAL HIGHWAYS ACT**

**Shri Raj Bahadur:** I beg to lay on the Table a copy of Notification No. S.O. 568, dated the 19th April, 1958, under Section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT-694/58.]

**PRESIDENT'S ASSENT TO BILLS**

**Secretary:** Sir, I beg to lay on the Table the following two Bills passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 7th April, 1958:—

1. The Finance Bill, 1958.
2. The Appropriation (No. 2) Bill, 1958.

**RULES COMMITTEE**

**MINUTES OF SITTING**

**Shri Rane (Buldana):** Sir, I beg to lay on the Table a copy of Minutes of the sitting of the Rules Committee held on the 29th April, 1958.

**PUBLIC ACCOUNTS COMMITTEE  
EIGHTH REPORT**

**Shri T. N. Singh (Chandauli):** Sir, I beg to present the Eighth Report of the Public Accounts Committee on the 'Budget Estimates and Financial Control'.

**MOTION RE: APPOINTMENT OF MEMBERS TO JOINT COMMITTEE**

**Shri Rane (Buldana):** Sir, on behalf of Sardar Hukam Singh, I beg to move the following:

"That this House recommends to Rajya Sabha that Rajya Sabha do appoint five members of Rajya Sabha to the Joint Committee on the Parliament (Prevention of Disqualification) Bill, 1957 in the